



The Gauhati High Court At Guwahati
[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL
PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 28.10.2021

(THURSDAY):

1. THE **DIVISION BENCH-I** COMPRISING OF HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE KAKHETO SEMA **WILL SIT AT 10:00 A.M.**
2. THE **LARGER BENCH** COMPRISING OF HON'BLE THE CHIEF JUSTICE, HON'BLE MR. JUSTICE N.K. SINGH AND HON'BLE MR. JUSTICE M.R. PATHAK **WILL SIT AT 02:00 P.M. INSTEAD OF 10:30 A.M.**
3. THE DIVISION BENCH-I, DIVISION BENCH-II AND THE SINGLE BENCH OF HON'BLE MR. JUSTICE M.R. PATHAK WILL SIT AGAIN AFTER RISING OF THE LARGER BENCH.
4. THE DIVISION BENCH COMPRISING OF HON'BLE THE CHIEF JUSTICE AND HON'BLE MR. JUSTICE S.K. MEDHI WILL SIT AFTER RISING OF THE DIVISION BENCH-I, IF TIME PERMITS.

BY ORDER

DATED, GUWAHATI, THE 27TH OF OCTOBER, 2021.



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION TO ALL CONCERNED THAT NATIONAL LOK ADALAT WILL BE HELD ON 11.12.2021.

IN VIEW OF THE ABOVE, LEARNED ADVOCATES/PARTIES ARE HEREBY REQUESTED TO FURNISH PARTICULARS OF MATTERS WHICH THEY DESIRE TO BE TAKEN UP IN THE ENSUING LOK ADALAT AT THE OFFICE OF THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE PREFERABLY WITHIN 02.11.2021.

BY ORDER

Dated, Guwahati, the 26th of October, 2021.